

ment Component can be taken up with the cooperation of concerned State Governments. In July, 1982, Central Govt. had set up National Water Development Agency for taking up studies on Peninsular River Development Component. In all, studies are required to be made on 17 water transfer links. Preliminary feasibility reports on five links have already been prepared and reports on the remaining 12 will be completed during the 8th Plan period. Studies on Himalayan River Development Component are also proposed to be taken up during the 8th Plan.

(c) Detailed field investigations on some of the links of Peninsular River Development Component will also be undertaken in 8th Five Year Plan.

Handicrafts and Handloom Export Corporation Limited

7197. SHRI M.M. PALLAM RAJU: Will the Minister of TEXTILES be pleased to state:

(a) the places where Handicrafts and Handloom Export Corporation Ltd, has procurement offices;

(b) the names of the countries to which HHEC exports the handicrafts and handlooms;

(c) the foreign exchange earned by the Handicrafts and Handloom Export Corporation Limited during the last three years and the last three years and the major items that have increasing market potential in foreign countries; and

(d) the steps taken to tap the such potential?

THE MINISTER OF TEXTILES AND MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Handicrafts and Handloom Export Corpora-

tion has its procurement offices at the following places:—

Delhi, Madras, Bombay, Calcutta, Bhadohi, Srinagar, Bangalore, Bhagalpur, Erode, Jammalmagudu (Andhra Pradesh) Cannanore, Kollegal, Nellore, Cuddalore, Sathyamanglam, Hyderabad, Salem.

(b) HHEC exports handicrafts and handlooms to the following countries:

West Germany, France, Switzerland, USA, Japan, USSR, Sweden, UK, Italy, Holland, Austria, Netherlands, Spain, Hong-Kong, South Korea, Malaysia, Norway, Sri Lanka, Australia, Canada, Belgium, Denmark and Thailand.

(c) Foreign Exchange earnings of HHEC during the last three from export of handicrafts and handloom products are:—

	<i>(Rs/Crores)</i>
1987-88	22.72
1988-89	30.31
1989-90	29.07
	(Provisional)

(The above excludes gold and silver jewellery exports through HHEC)

Major items with increasing market potential in foreign countries are cotton garments, cotton handloom fabrics and carpets.

(d) The major steps taken to tap the potential markets are:—

1. Development of new designs, varieties for fabrics, new styles in garments.
2. Participation and/or organising exhibitions for these products.

3. Strengthening of HHEC's foreign offices and appointment of agents for booking orders on behalf of HHEC.

National Handloom Development Corporation

7198. SHRI M.M. PALLAM RAJU: Will the Minister of TEXTILES be pleased to state:

(a) the locations of the major offices of National Handloom Development Corporation Ltd; and

(b) the interaction and Cooperation between the National Handloom Development Corporation and various state handloom organisations?

THE MINISTER OF TEXTILES AND MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) National Handloom Development Corporation Ltd., has its corporate office at Lucknow; Regional Offices at Bombay, Calcutta, Coimbatore and Lucknow.

(b) The interaction and cooperation between National Handloom Development Corporation (NHDC) and various State handloom organisations are at different levels.

Periodic and regular meetings are held by NHDC with State Government officials such as with the Secretary, Industries/Textiles, Directors of Handlooms, Managing Directors of Apex Societies and handloom Corporations. Various Steering Committees have been constituted in certain states like West Bengal, Tamil Nadu, Maharashtra, U.P. and Kerala to provide a forum for interaction between NHDC and the State Governments. Efforts are on to form Steering Committees in other states also.

[*Translation*]

Licences to Textiles Industry

7199. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of TEXTILES be pleased to state:

(a) the norms for issuing licence to set up a textile unit in public sector in cotton producing areas; and

(b) the present stage of setting up of spinning, yarn and weaving unit under NTC in Parbhani (Marathwada) area?

THE MINISTER OF TEXTILES AND MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The norms for issuing licence to set up a textile industry are spelt out in Press Note no.8, dated 19.03.985 (of 1985 series) and Notification no. 50629 (E) dated 30.06.1988, issued by the Ministry of Industry.

(b) There is no proposal at present to set up a yarn spinning/weaving unit under the NTC in Parbhani (Marathwada) area.

[*English*]

Regional Cancer Institute

7200. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of annual grant given to each of the Regional Cancer Institutes, during the last three years, year-wise;

(b) whether these institutes have received any financial assistance from foreign countries also during the said period; and

(c) if so, the details thereof?